

submitted to Government for generation of power at Jhakhham Irrigation Project in Rajasthan; and

(b) if so, by what time this scheme is likely to be sanctioned?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) While processing for the techno-economic clearance for the scheme, the CEA made certain observations to be incorporated in the report which is yet to be received from the RSEB.

Modernisation of Nepa Ltd.

2102. SHRI AMRATILAL VAL-LABHDAS TARWALA Will the Minister of INDUSTRY be pleased to state:

(a) whether the Nepa Ltd., Neapanagar was modernised a few years back in order to step-up production;

(b) if so, the per month production before and after modernisation;

(c) the amount spent and the time taken on modernisation;

(d) the name of the company which undertook modernisation work;

(e) whether there has been any violation of the terms and conditions of the contract;

(f) whether sophisticated electronic machines have been installed in the modernisation process; and

(g) if so, the details of arrangements made for the operation of these machines?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (A) TO (G). A Statement is given below.

STATEMENT

Nepa Limited had implemented a Modernisation, Renovation and Expansion Scheme, which provided for renovation of old equipment and removal of imbalances, augmenting various plant activities, raising captive power and consequently increasing the newsprint production capacity from 67,500 MT per annum to 88,000 MT per annum and also to improve the quality of newsprint. With the implementation of the scheme, the monthly production of newsprint has increased. The present estimated cost of the scheme is Rs. 80.37 crores as against approved Revised Cost Estimates of Rs. 60.75 crores. There has been time and cost over-run in the implementation of the scheme due to delay in the completion of infrastructure civil works and delay in the delivery of equipment and longer time taken in execution. The major part of the work of the scheme was awarded to public sector undertakings like Bharat Heavy Plates and Vessels Ltd., BHEL, Jessops & Co. Ltd. and Richardson & Cruddas Ltd. etc.

After the implementation of the scheme the quality of newsprint has improved considerably, in regard to finish and more meterage per tonnes of newsprint. Production has also increased to about 6,600 MT per month and in July '90 the production was 7002 MT and a production target of 78,000 MT has been fixed for the year 1990-91. The Modernisation, Renovation and Expansion scheme did not envisage any additional manpower after the implementation of the scheme. In order to independently maintain and operate the various sophisticated machines/instruments installed under this scheme, qualified technical officers of Nepa Limited have been trained at the time of erection and commissioning as well as at the

works of the suppliers here and abroad.

[English]

**Doubling of Railway Line between
Ernakulam and Trivendrum**

2103. SHRI P. A. ANTONY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for doubling of railway line between Ernakulam and Trivendrum; and

(b) if so, when is the work likely to be taken up?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) An alternative BG line between Ernakulam and Kayankulam, has been proposed for construction. Of this, Ernakulam-Alleppey (57km) has already been commissioned on 15.10.1989. Work on Alleppey-Kayankulam (43 km) is in progress and when completed, it will provide two alternative lines between Ernakulam and Kayankulam. Doubling between Kayankulam and Quilon (41 km) was approved in the Budget for 1989-90 and doubling between Quilon and Trivendrum (65 km) has been included in the Budget for 1990-91.

**Reservation of Berths for M. Ps. in
Trains Leaving Delhi**

2104. PROF. SAVITHRI LAKSHMANAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any M.Ps' quota in reservation of berths in Railways for the trains starting from New Delhi;

(b) if so, how many days in advance it will be reserved; and

(c) whether Government propose to publish on each day the names of the Members of Parliament who avail this facility so that disputes and malpractices can be avoided?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir in Upper Classes.

(b) Sixty days in advance.

(c) The names of Members of Parliament are printed in the relevant reservation charts which are displayed before the departure of the train. There is no proposal to change the existing practice.

New Division at Ahmedabad

2105. SHRI JAYANTILAL VIR CHAND SHAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Ahmedabad area falls within the jurisdiction of three railway divisions namely Ahmedabad, Rajkot and Bhavnagar and the divisions are located far away from the developed and industrial city of Ahmedabad;

(b) whether in order to have day-to-day smooth railway operations, the Railways have agreed for the creation of separate new railway division at Ahmedabad; and

(c) if so, the progress in this regard and by when the new division will be established there?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) and (c). There is currently no proposal for creating a new division at Ahmedabad.